

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

71. IA 1956/2023  
IN  
C.P. (IB)/3138(MB)2019

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: JMC Metals Private Limited  
Vs.  
Jans Copper Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

---

**ORDER**

**The Court is convened through Video Conference.**

1. Ms. Geeta Lundwani, Ld. Counsel for the Applicant/ RP present.
2. IA-1956/2023: This is an Application filed by the Applicant for placing on record Constitution of Committee of Creditors under Regulation 17(1) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulation, 2016. The same is taken on record and IA is **disposed of**.

Sd/-

**PRABHAT KUMAR**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**